

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF ECHO MOTORS AND AUTOMOBILES PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of Corporate Debtor	ECHO MOTORS AND AUTOMOBILES PRIVATE LIMITED
2.	Date of incorporation of Corporate Debtor	05/01/2011
3.	Authority under which Corporate Debtor is incorporated / registered	Ministry of Corporate Affairs (Registrar of Companies, Guwahati)
4.	Corporate Identity Number of Corporate Debtor	U50102AS2011PTC010346
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	Dharapur, Guwahati - 781033, Assam
6.	Insolvency Commencement Date in respect of Corporate Debtor	August 20, 2025 (Order received on August 25, 2025)
7.	Estimated date of closure of insolvency resolution process	February 21, 2026 (180 Days)
8.	Name and Registration Number of the Insolvency Professional acting as Interim Resolution Professional	Bishal Agarwal Registration No. IBBI/IPA-002/IP-N01294/2024-2025/14446
9.	Address and e-mail of the Interim Resolution Professional, as registered with the Board	<u>Address:</u> 6 th Floor, Ffort Complex, Kachari Basti Road, Ulubari, Guwahati – 781007, Assam <u>Email:</u> ip.bishalagarwal@gmail.com
10.	Address and e-mail to be used for correspondence with the Interim Resolution Professional	<u>Address:</u> 6 th Floor, Ffort Complex, Kachari Basti Road, Ulubari, Guwahati – 781007, Assam <u>Email:</u> cirp.echomotors@gmail.com
11.	Last date for submission of claims	September 08, 2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of Authorized Representatives are available at:	(a) https://ibbi.gov.in/en/home/downloads (b) Not Applicable

Notice is hereby given that the Hon'ble National Company Law Tribunal, Guwahati Bench, has ordered the commencement of a Corporate Insolvency Resolution Process of **Echo Motors and Automobiles Private Limited** on **August 20, 2025** (Order received on August 25, 2025).

The creditors of Echo Motors and Automobiles Private Limited are hereby called upon to submit their claims with proof on or before **September 08, 2025** to the Interim Resolution Professional at the address mentioned against Entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: August 25, 2025
Place: Guwahati


Bishal Agarwal
Interim Resolution Professional of
Echo Motors and Automobiles Private Limited



CLASSIFIED ADVERTISEMENT

LAND FOR SALE

1.5 Katha Myadi land near DPS and 1 Katha 3 Lessa Myadi land with G+2 building near Garchuk and many plots in various place of Guwahati will be sale immediately. (No broker) Contact: 7896742938, 7002844292. 85833

HOUSE & FLAT

Flat for sale: Ready to move (2/3/4BHK) in Hatigaon, Punjabari & Survey under construction (2/3 BHK) in Odalbakra, Christianbasti, Chandmari, South Sarania & Bhaskar Nagar. Used flat (2 BHK) in Punjabari GS Road. (Finance facility available). Contact: 7896742938, 7002844292. 85833

LOST REPORT

I, Alam Rongpi, son of Pradip Rongpi, have lost my original land sale deed bearing Deed No. 7017 dtd. 25.05.2007. If found please contact - 9401163999.

LOST

I have lost my original H.S.L.C. Admit Card bearing Roll-N9-538, No. 0024 of 1999. Mamani Das Vill- Meda, P.S.- Sorbhog, Barpeta, Assam.

NAME CHANGE

I have changed my name from Kishore Deka to Kishore Kumar Deka by an affidavit Notary Public Guwahati on dt. 26/08/2025. I shall be known as Kishore Kumar Deka for all purpose from today.

NAME CHANGE

I have changed my name from Mohammed Rose Ali to Rose Ali by an affidavit Notary Public Kamrup (M) Assam Guwahati on date 26/08/2025. I shall be known as Rose Ali for all purpose from today.

TO-LET

Flat for rent at Guwahati. M:7896918590.

AFFIDAVIT

I, Krishna Kumar Malhotra S/o Late Kailash Nath Malhotra Residing at J.P. Agarwala Road, Bye-Lane No. 2, Bharalumukh, Guwahati, Assam shall henceforth be known as Krishan Kumar Malhotra as declared before the Judicial Magistrate First Class, Kamrup (Metro) at Guwahati, Assam vide affidavit No. IN-AS76860191666652X dated 05-08-2025. Krishna Kumar Malhotra and Krishan Kumar Malhotra both are same and identical person. GW25000821

AFFIDAVIT

I, Radha Malhotra W/o Krishan Kumar Malhotra Residing at J.P. Agarwala Road, Bye-Lane No. 2, Bharalumukh, Guwahati, Assam shall henceforth be known as Radha Devi Malhotra as declared before the Notary Public Kamrup (Metro) at Guwahati, Assam vide affidavit No. IN-AS79221110832355X dated 16-08-2025. Radha Malhotra and Radha Devi Malhotra both are same and identical person. GW25000821

DECLARATION

I, No. 5360061P Rank - FS Name: Mali Tamang, Vill-Pankhabari Bazar, Pankhabari, Kurseong, Darjeeling Weas Bengl 734217, presently Serving at Chariduar, Sonitpur, Assam. That my son's actual and correct name is Binod Tamang & D.O.B. is 11/09/1975. But some official documents my son's name has been recorded as Binod Kumar & D.O.B. 01/01/1975 instead of Binod Tamang & D.O.B. 11/09/1975. Binod Tamang and Binod Kumar is same person having single identity.

AFFIDAVIT

Md Rafiqul Islam S/O Abdus Samad residing at Village-Mouri gaon, P.O-Mandia, District- Barpeta, Assam shall henceforth be known as Rafiqul Islam as declared before the notary public Barpeta Court, Barpeta vide affidavit no 21889/25 dated 21/08/2025. Md Rafiqul Islam and Rafiqul Islam both are same and identical person.

Arunachal govt extends Rs 5 lakh cashless health cover to pensioners

ITANAGAR, AUG 26: In a significant relief for retired government employees, the Arunachal Pradesh government has extended cashless health coverage of up to Rs 5 lakh per family per year to state pensioners under the Chief Minister Arogya Arunachal Yojana (CMAAY).

The decision was taken earlier this year at the second governing body meeting of the Chief Minister Arogya Arunachal Society, chaired by Chief Minister Pema Khandu.

Officials said the move will ensure that those who dedicated their lives to public service continue to enjoy comprehensive healthcare benefits after retirement.

According to a recent notification, pensioners can voluntarily enrol in the scheme, with ward entitlement for treatment determined on the basis of their last pay scale drawn at the time of retirement.

The Directorate of Audit and Pen-

sion has already shared data of 11,415 state pensioners from June 2018 till date, with the State Health Agency and CMAA Society for integration into the system. Beneficiaries can verify eligibility

Meanwhile, under the expanded Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB PM-JAY), senior citizens above 70 years will be eligible for the Ayushman Vay Vandana Scheme (VVS), approved by the Centre in September 2024, officials said.

This entitles beneficiaries to cashless treatment worth up to Rs 5 lakh annually at nearly 30,000 empanelled hospitals nationwide, they said.

However, officials clarified that dual coverage will not be permitted. Pensioners and senior citizens must opt for either the state-run CMAAY or the centrally funded PM-JAY scheme.

Senior citizens enrolling in VVS can generate their Ayushman card using Aadhaar at empanelled hospitals or through the Ayushman app. Launched on August 15, 2018, CMAAY is a flagship initiative of the state Health and Family Welfare department. Agencies



CEC centre inaugurated at Barpeta

BARPETA, Assam, AUG 26: CEC, a pioneer institute of North Eastern region has started a new centre at Barpeta Town. This centre of CEC was inaugurated by Dwijen Das, veteran Journalist & Writer of Barpeta in presence of Dipankar Dutta, the Founder President of CEC and many dignitaries on Monday.

The centre is equipped with high end computers with latest technologies and softwares for students and CEC's all the computer & vocational courses will be offered in this centre. The dignitaries hailed the initiative of CEC for expanding its footprint in every nook and corner of the North East. CEC now has over 175 centres in the entire North Eastern region which is imparting education from the last 31 years offering most af-

fordable courses. This center of CEC will help the local students in pursuing professional Computer and Vocational courses.

The CEC's esteemed Founder President, Dipankar Dutta, who firmly believes in the importance of equipping every student with cutting-edge technological education. "Our goal is to ensure that students of North East India have access to the knowledge and tools that will shape their future," stated Dutta. "The CEC centres are becoming a knowledge hub to bridge the technology gap and foster innovation among the aspiring students. CEC's is working from the last 31 years to make the advanced technological education accessible to a wider student population, preparing them for the demands of the modern workforce and fostering a new generation of innovators", he added.



Massive landslide blocks BCT road

BOMBILA, AUG 26: A major landslide blocked the Balipara-Chariduar-Tawang (BCT) road near the Padma Hotel, close to Sapper Camp in Dirang subdivision of West Kameng district on Monday afternoon.

According to sources, two vehicles were severely damaged. However, no human casualties have been reported. Men and machinery have been deployed to clear the debris and restore the road.

This road is strategically significant for both civilian and military movement, as it connects to the border areas of Tawang district.

An official source stated, "Traffic may resume by tomorrow (Tuesday)." Agencies

Medanta conducts awareness prog on brachial plexus injuries and computer-assisted plastic surgeries

SHILLONG, AUG 26: Medanta – The Medicity, named Best Private Hospital in India by Newsweek for six years in a row, has strengthened its outreach in the North Eastern region, bringing specialized expertise to Shillong with a focus on managing injuries to the brachial plexus, as well as a conclave on computer-assisted plastic surgery, which is primarily used for the reconstruction of the head and neck. The two sessions -- organised in collaboration with the Meghalaya branch of the Indian Medical Association (IMA) and the Meghalaya Medical Services Association—were conducted by Dr. Rakesh Kumar Khazanchi, Chairman, Plastic, Aesthetic, and Reconstructive Surgery at Medanta—The Medicity. The initiative underscores Medanta's commitment to making world-class healthcare accessible across the country while driving medical excellence and patient education. The brachial plexus is a group

of nerves that sends signals from the spinal cord to the shoulder, arms, and hands. Brachial plexus injuries can occur during birth, affecting around 3 in every 1,000 births, and among young adults in India, is a fairly common injury, mostly sustained during a vehicular accident while riding a two-wheeler.

Dr. Khazanchi specializes in brachial plexus surgery, along with plastic surgery, reconstructive surgery, re-plantation of amputated parts, and the treatment of vascular malformations, and plays a pivotal role in providing advanced surgical solutions to patients seeking reconstructive procedures. In Shillong, Dr. Khazanchi spoke on the topic "Brachial Plexus Injury—Principles of Management." He said surgery is the best option to treat brachial plexus injuries, with the timeframe of surgical repair an important factor for recovery. Dr. Rakesh Kumar Khazanchi, Chairman, Plastic,

Aesthetic, and Reconstructive Surgery at Medanta – The Medicity, said, "If treated within six months, the outcomes are favourable for the restoration of essential motor functions." IMA Meghalaya branch President Dr. C Daniala, Honorary Secretary Dr. Bhaskar Borgohain, MMSA President Dr. Macmillan Surong, and MMSA Honorary Secretary Dr. Return Pohnsem were among those present at the event. Dr. Khazanchi also spoke on computer-aided plastic surgery, a procedure in which surgeons use advanced computer software to create 3-D models of a patient's face and skull. Speaking on the topic "Computer Aided Plastic Surgery—Contemporary State of Art", he said, "Virtual surgical planning is transforming craniofacial reconstruction. Using advanced computer software, surgeons can create highly accurate 3-D models of a patient's face and skull."

DIFFERENT SHADES OF LIFE THROUGH THE LENS



A 41-foot Lord Ganesha idol, themed on 'Operation Sindoor', claimed to be the tallest in North East India for Ganesh Chaturthi organized by Telugu Association, Assam and Dr. B.R. Ambedkar Youth Club at Fatashil, in Guwahati on Tuesday. UB Photos



Priest unveils Hero Men's Asia Cup Hockey Trophy Tour at Maa Kamakhya Temple in Guwahati on Tuesday. UB Photos

Sintex launches 'SMART' tank at Guwahati

GUWAHATI, AUG 26: Sintex a part of Welspun World, India's leading and trusted manufacturer of quality water storage solutions, has launched an innovative Sintex 'SMART' Tank at Guwahati made from 100% food-grade virgin plastic that prioritises health and well-being of Indian households.

Understanding the budget-conscious needs of Indian households, Sintex has priced SMART Tank economically, ensuring that premium quality water storage solutions are within the reach of every family in North-East.

Speaking on the new product launch, Deepak Sarma BM, Guwahati and Jyoti Nayak Zonal Manager East of Sintex BAPL Limited remarked, "At Sintex, we are committed to providing innovative and sustainable water storage solutions, with a strong focus on quality, durability and hygiene. Our aim is to continually meet the growing demand for reliable water storage further ensuring that safer and cleaner water reaches the last-mile. Access to clean water is fundamental to good health; Sintex's aim is to support healthier lives and a water-secure future. With Sintex 'SMART' tank, we are proud to take yet another step toward building a future where water conservation and sustainability benefit all."

Sintex, with its firm commitment towards prioritising consumer's health with its promise of 'Saaf, Safe, Sahi', makes its tanks with 100% food-grade virgin plastic and that's the case with Sintex 'SMART' tank too. Sintex 'SMART' Tank addresses growing concerns about water safety, purity, and hygiene, enhancing overall health of households. SMART Tank features a unique tall design that effectively utiliz-

es space, enhancing overall storage capacity by using lesser floor area. This makes it particularly beneficial for apartments, compact homes, educational institutions, and businesses that value space optimization alongside health safety. This product exemplifies Sintex's longstanding commitment to quality, safety, durability and practical innovation tailored specifically to consumer demands. This storage tank like every Sintex product is built to last – designed for durability, proven to maintain quality and reliability, outperform industry standards beyond the warranty term. NET BUREAU

FORM A PUBLIC ANNOUNCEMENT (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) FOR THE ATTENTION OF THE CREDITORS OF ECHO MOTORS AND AUTOMOBILES PRIVATE LIMITED	
RELEVANT PARTICULARS	
1. Name of Corporate Debtor	ECHO MOTORS AND AUTOMOBILES PRIVATE LIMITED
2. Date of incorporation of Corporate Debtor	05/01/2011
3. Authority under which Corporate Debtor is incorporated / registered	Ministry of Corporate Affairs (Registrar of Companies, Guwahati)
4. Corporate Identity Number of Corporate Debtor	U50102AS2011PTCO10346
5. Address of the Registered Office and Principal Office (if any) of Corporate Debtor	Dharapur, Guwahati - 781033, Assam
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7. Estimated date of closure of insolvency resolution process	February 21, 2026 (180 Days)
8. Name and Registration Number of the Insolvency Professional acting as Interim Resolution Professional	Bishal Agarwal Registration No. IBI/PA-002/IP-NO1294/2024-2025/14446
9. Address and e-mail of the Interim Resolution Professional, as registered with the Board	Address: 6th Floor, Ffort Complex, Kachari Basti Road, Ulubari, Guwahati – 781007, Assam Email: ip.bishalagarwal@gmail.com
10. Address and e-mail to be used for correspondence with the Interim Resolution Professional	Address: 6th Floor, Ffort Complex, Kachari Basti Road, Ulubari, Guwahati – 781007, Assam Email: cirp.echomotors@gmail.com
11. Last date for submission of claims	September 08, 2025
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional	Not Applicable
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of Authorized Representatives are available at:	(a) https://ibi.gov.in/en/home/downloads (b) Not Applicable

Notice is hereby given that the Hon'ble National Company Law Tribunal, Guwahati Bench, has ordered the commencement of a Corporate Insolvency Resolution Process of Echo Motors and Automobiles Private Limited on August 20, 2025 (Order received on August 25, 2025). The creditors of Echo Motors and Automobiles Private Limited are hereby called upon to submit their claims with proof on or before September 08, 2025 to the Interim Resolution Professional at the address mentioned against Entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties. Date: August 25, 2025 Place: Guwahati Interim Resolution Professional of Echo Motors and Automobiles Private Limited Bishal Agarwal

Kreeda Bharati pays tribute to Tatung

LEKHI, AUG 26: The members of Kreeda Bharati Arunachal Pradesh organized a tribute programme here on Monday for its first state president, Takam Tatung, who recently passed away after a prolonged battle with cancer. NET BUREAU

NAME CHANGE

I, BIRAJ BORO, S/o Kanak Chandra Boro, resident of Rupnagar, P.O. & P.S. Sonapur, In the District of Kamrup(M), Assam, Pin-782402, do hereby declare that I have changed my daughter's name from MISS ANUPRIYA BORO to ANUPRINCY BORO vide affidavit No 5066 dated 8th April 2025 before the Notary Public at Guwahati, Kamrup (M).

NAME CHANGE

I have changed my name from MD AMIR MALLIK to AMIR MALLIK before the Notary Public Barpeta 26/08/2025.

DECLARATION

I, Khadija Begum, C/o Selim Uddin, R/o-Village - Gopal Nagar, P.O-Hojai, District-Hojai (Assam), PIN-782435 declared before the Notary Public, Kamrup (M) at Guwahati on 26/08/2025 that in my Reliance Life Insurance Policy vide No. 50912708 my name has been inadvertently recorded as Mrs. Most Khadija Begum instead of Khadija Begum. Khadija Begum and Mrs. Most Khadija Begum both the names reflect the same person i.e. myself.

DECLARATION

I, SAIM MANDAL, S/o Late Amjad Ali Mandal, R/o Vill-Mokrapara, P.O-K/Bhotgaon, P.S. & Dist. Kokrajhar, BTR, Assam declared that in my Aadhar Card vide No. 2352 8293 8691 my name has been wrongly recorded as SAHMEWASH MANDAL instead of SAIM MANDAL. Therefore SAIM MANDAL, is my actual and correct name.

AFFIDAVIT

My father's actual and correct name is Abul Shak, but my father's name has been recorded in the Jamabandi Copy vide P.P No 53 and Dag no.117 of Village Ruhinikash under Mouza Pub Sialmari as Abdul Shekh in Place of Abul Shak. That Abul Shak and Abdul Shekh is the same and one person. Sd/- Sharpad Ali S/o-Abul Shak Vill-Ruhinikash PO-Dalgaon

AFFIDAVIT

I, Shagupta Yesmine, have changed my name from Nina Begum to Shagupta Yesmine. I shall be known as Shagupta Yesmine from now onwards.

NAME CHANGE

I, Jerina Ahmed W/o Makibur Rahman, resident of Golden Path-1, Hatigaon, Guwahati. My actual name is Jerina Ahmed but in my husband's passport my name has been recorded as Gulnaz Begum instead of Jerina Ahmed. But Gulnaz Begum and Jerina Ahmed is the same and one person having single identity i.e. myself. GW25000832

NAME CHANGE

By swearing an affidavit vide SI No. 402 dtd. 20/08/2025, I have changed the surname of my daughter from Ashramika Saikia to Ashramika Bhuyan. Hence from today onwards she shall be known as Ashramika Bhuyan in place of Ashramika Saikia. Smriti Rekha Bhuyan VIP Road, Guwahati. GW25000834

AFFIDAVIT

I, MALLIKA GOGOI, W/o Late Hemanta Gogoi, R/o Dimoruhulla Dhulijan Bon Gaon, P.O. Makum, Dist. Tinsukia have declared by an affidavit before Notary, Tinsukia on 29-07-2025 that HIMASHRI GOGOI and HIMADRI GOGOI are the names of one and same identical person which relates to my daughter.

AFFIDAVIT

I, Pallabi Sargiary, aged 45 years, W/o Lokajeet Baro, R/o Flat No. 2A, Santi Nivas Apartment, Jayanagar, Kamrup (M), Assam-781028, declare before the Notary Public, Kamrup (M) on dated 23/08/2025 through affidavit No. 12619 that my correct name is Pallabi Sargiary, wrongly recorded as Pallabi Sargiary Baro in my son's (Abhinav Pallav Baro) documents.

